

(c) if so, how many persons were killed and injured in the encounter;

(d) the names of those killed and injured;

(e) how many persons were apprehended;

(f) whether there had been such thefts before near that Station; and

(g) the loss incurred by the Railway as a result thereof?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) and (b). Yes Sir. The incident occurred on the night between January 28 and 29, 1961.

(c) and (d). Only one accused person by the name of Sarban Singh resident of Salkia, Howrah was killed at the spot. None was injured.

(e) 4 persons have so far been arrested.

(f) Yes Sir.

(g) Approximately Rs. 92/- in the loss of tie-bars.

**Shri Muhammed Elias:** Is it a fact that very often in the Eastern and South Eastern Railway, from Kharapur to Howrah and Asansol to Howrah, in very broad daylight gangs of thieves break open the wagons and unload the wagons and no action is being taken to prevent this?

**Shri S. V. Ramaswamy:** We are taking every precaution. We are having the trains escorted by the Armed Railway Protection Force. As a matter of fact, we got the information in January that this theft is going on and we posted armed guards to protect the chowkidars. About 30 of these dacoits seem to have come to attack the chowkidars. When even after due warning the dacoits did not retreat, fire was opened and one man was shot dead.

**Shri Muhammed Elias:** May I know whether the man who was killed during the encounter was an outsider or whether he belongs to that

gang which has committed the theft in this station?

**Shri S. V. Ramaswamy:** Obviously, he belongs to the gang, and, probably, he was a very prominent member of the gang. There were certain identity papers, the identity card of the Employees' State Insurance Corporation which gave the name of Sarban Singh son of Ranka Singh, 53 Grand Trunk Road, Salkia, Howrah.

**Shri Muhammed Elias:** May I know whether any action is being taken to arrest the whole gang which is operating from Howrah to all these places in a very planned manner?

**Shri S. V. Ramaswamy:** We are very vigorously pursuing the matter. I hope we will bring the dacoit menace under check.

#### Shortage of Doctors in the Laccadive Ministry and Amindivi Islands

\*583. **Shri Nallakoya:** Will the Minister of Health be pleased to state:

(a) whether Government are aware of the shortage of doctors in the various dispensaries located in the Laccadive, Minicoy and Amindivi Group of Islands; and

(b) if so, whether it is possible for Government to send qualified doctors from Central Health Service for duty in the Islands?

**The Minister of Health (Shri Karmarker):** (a) Yes, Sir.

(b) As the Central Health Service cadre has not yet been constituted, it is not possible to send doctors from the cadre to the Laccadive, Minicoy and Amindivi Islands. The U.P.S.C. have been requested to recruit suitable doctors for these Islands expeditiously.

**Shri Nallakoya:** Will the Hon. Minister consider the question of giving up recruitment on contract basis as this system creates new problems by resignation etc.?

**Shri Karmarkar:** Will the hon. Member please speak loud? I have not heard the question.

**Mr. Speaker:** Will the hon. Member repeat his question?

**Shri Nallakoya:** Will the hon. Minister consider the question of giving up recruitment on contract basis as this system creates new problems by resignation etc.?

**Shri Karmarkar:** But it solves many old problems.

**Dr. Sushila Nayar:** As the Central Health Service is in existence, what prevents the Government from making a few extra recruitments so that such people can be sent to out of the way places. It is only people in permanent service who will stick to these places for fear of losing their jobs. A new man can refuse or can go away. What prevents Government from making a few extra recruitments in the Central Health Service for such posts?

**Shri Karmarkar:** Nothing prevents the Government.

**Mr. Speaker:** The hon. Minister ought not to be satisfied with such an answer.

**Shri Karmarkar:** Perhaps you did not hear my original reply. I have said in the main reply that the U.P.S.C. have been requested to recruit suitable doctors for these posts expeditiously. After that answer, this question is put. What am I to do, Sir?

**Mr. Speaker:** Instead of bringing in new people who may resign and get away, old people who have got some experience and have got some service also to their credit may be posted there so that they cannot easily chuck off.

**Shri Karmarkar:** That was not the question. The question was: what prevents the Government from making

recruitment? I replied: nothing prevents the Government.

**Mr. Speaker:** Dr. Nayar put a different question.

**Shri Karmarkar:** Did she? I am sorry.

**Dr. Sushila Nayar:** As the Central Health Service people have some stake and they are not likely to resign quickly, why does not the Government have a few people extra in that Service so that some of these permanent Government servants can be posted in these out of the way places?

**Mr. Speaker:** Those who have got some stake may be posted there instead of raw recruits who do not have any stakes and who come away next day.

**Shri Karmarkar:** So that those who have some stakes may reconsider the matter and may resign from there?

**Mr. Speaker:** I am really surprised. Is there no difference between a raw recruit and a man who has some stake. If a man who has some stake resigns, what prevents the others who have no stakes from coming away?

**Shri Karmarkar:** I am afraid, Sir, I cannot take the same liberty with the hon. Speaker as with the other hon. Members. I would like to explain the position.

**Mr. Speaker:** The hon. Minister should also give a reasonable answer to the question in the House. Dr. Sushila Nayar suggests that new recruits may be taken here and older people may be asked to go. The hon. Minister says that even they resign. If even they resign, there is no help. As between the ~~map~~, the older people have a stake. So, what is the difficulty?

**Shri Karmarkar:** I will explain it so that there may not be any doubt left. Unless we have some provision for sending doctors away from one

place to another, we cannot do that and there is no such provision. The Central Health Service cadre has not yet been formed and therefore, we cannot transfer anyone from, say, Delhi to Amindivi islands. The only alternative left for us is to recruit and we have asked the UPSC to recruit doctors. What further action should be taken, I am unable to say. Unless some useful suggestion is made, I am not able to see my way at all.

**Mr. Speaker:** As it is, there is no All India Service?

**Shri Karmarkar:** It is not yet constituted. That is what I said in my original reply: "As the Central Health Service cadre has not yet been constituted, it is not possible to send doctors from the cadre to the Laccadive, etc."

**Dr. Sushila Nayar:** Then, may I ask: how the posts for the Central Health Service have been advertised from time to time? A number of people have been recruited in that service. I would like to be enlightened as to what that service is?

**Shri Karmarkar:** Again we are not recruiting any persons for the Central Health Service. We are recruiting people for certain posts which are advertised. If there is a post of a senior surgeon at Willingdon hospital, we advertise that post; we do not advertise for the Central Health Service. Unless something is constituted, I am unable to appreciate how we can recruit people.

**Shri V. Eacharaj:** Is any special allowance given to the doctors who are posted there so that they may be attracted to go and serve there?

**Shri Karmarkar:** I should like to have notice. But so far as my notes show, there is no such allowance. I shall look into the matter.

### Bhogdoi Bridge at Jorhat

\*584. **Shrimati Mafida Ahmed:** Will the Minister of Transport and Communications be pleased to refer to the reply given to starred question No. 1466 on the 13th April, 1960 and state whether any final decision has been taken with consultation of the State Government of Assam for expansion of the Bhogdoi Bridge at Jorhat and to widen the existing National Highway to cope with the traffic?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** Yes. The State Government have agreed to the construction of a new bridge on the proposed bye-pass of National Highway No. 37, downstream of the existing bridge at Jorhat. In view of this the question of expansion of the existing Bhogdoi Bridge and widening of the existing National Highway does not arise.

**Shrimati Mafida Ahmed:** May I know whether it will be done in the course of the Third Plan period?

**Shri Raj Bahadur:** Yes, Sir that is the intention.

### Import of Luxury Cars

\*585. **Dr. Vijaya Ananda:** Will the Minister of Transport and Communications be pleased to state:

(a) whether 200 luxury cars were imported into India for tourism;

(b) if so, what is their allotment to different States; and

(c) the procedure of allotment?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) to (c) A statement is laid on the Table of the Sabha.

### STATEMENT

(a) 60 cars were imported for the use of tourists in 1959 and not 200.

(b) The allotment of the 60 cars to the various States was as follows:—